

In this regard, OIL is continuously scouting for such opportunities either solely or jointly with other E and P partner pursuing due-diligence in respect of a few assets abroad at present. The production is expected from OIL's existing overseas assets in Venezuela, Gabon and Yemen, which are at various stages of exploration and development.

(c) The details of funds invested so far by Oil during the Eleventh Five Year Plan country-wise are given below:

Country	Project/Block	Amount spent during 2007-08 to 2011-12 (Provisional in Rs. Lakhs)
Venezuela	Project Carabobo	17802.75
Libya	Area 8	8787.42
Libya	Area 102/4	4433.94
Libya	Area 95/96	4750.54
Gabon	Block Shakti	8836.8
Iran	Block FARSI	1613.82
Nigeria	OML 142	3332.4
Yemen	Block 82	1104.69
Yemen	Block 83	1379.38
Egypt Block 3	Block 3	528.32
Egypt Block 4	Block 4	478.81
East Timore	E and P Block	9588.5
Cote D'Ivoire	E and P Block	4.61
Sudan	Pipeline	229.78
TOTAL		62871.76

#### Gas discoveries under NELP I-VIII

5084. SHRI A. ELAVARASAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has signed 235 Production Sharing Contracts (PSCs) with several players under NELP-I to NELP-VIII:

(b) if so, the number of discoveries which have been made in these blocks so far, and by whom and the number of discoveries so far put into production;

(c) the quantity of oil and gas being produced from these blocks and by whom; and

(d) the number of operators yet to develop discoveries and the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) Yes Sir.

(b) and (c) So far, 108 hydrocarbon discoveries (38 oil and 70 gas) have been made in 36 New Exploration Licensing policy (NELP) blocks. Out of 108 discoveries made, 6 discoveries have so far been put into commercial production in the following three blocks:

KG-DWN-98/3 (RIL): 3 discoveries (1 oil and 2 gas)

CB-ONN-2000/2 (NIKO Resources) :2 discoveries (gas)

CB-ONN-2000/1 GSPCL: 1 discovery (oil)

Company-wise details of discoveries and oil and natural gas produced from 6 discoveries during 2011-12 are given in statement (see below)

(d) The discoveries made in the NELP blocks, if found to be commercial, are required to be developed by the Contractors within the timeliness specified in the NELP Production Sharing Contracts (PSCs). In case of non adherence, the Contractor is required to relinquish its right to develop such discovery and the area relating to such discovery should be excluded from the contract area.

In respect of the two blocks, operated by Reliance Industries Limited (RIL), the following action has been taken:-

- (i) KG-OSN-2001/1: Three gas discoveries were notified. However, DoC was not submitted within PSC timeline and hence the Contractor was directed to relinquish the block, which has sine ben relnquished.
- (ii) KG-OSN-2001/2 : Two oil discoveries were notified. However, DoC was not submitted within PSC timeline and hence it has been recommended for relinquishment of the block.

**Statement***Company-wise details of discoveries*

Operator	No. of discoveries Made		
	Oil	Gas	Total
RIL	13	35	48
ONGC	5	20	25
GSPCL	13	9	22
Cairn Energy	4	1	5
NIKO Resources	-	2	2
Jubilant Energy	2	3	5
NAFTOGAZ	1	-	1
TOTAL	38	70	108

**Details of crude oil and natural gas produced from 6 discoveries  
in the year 2011-12**

Block	Operator	Crude Oil (000 tones)	Gas (MMSCM)
KG-DWN-98/3	RIL	681.347	15,611.41
CB-ONN-2000/2	NIKO Resources	0.00	32.32
CB-ONN-2000/1	GSPCL	45.34	30.85
	TOTAL	726.69	15,644.58

MMSCM-Million Standard Cubic Meter

**Exploration of oil and gas in border areas of NE States**

5085. SHRI KHEKIHO ZHIMOMI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any survey for exploration of oil and gas has been undertaken in the border areas in North Easter (NE) states;

(b) if so, the details thereof;